fixed for price-controlled drugs in the absence of data. At the request of the Associations of the Organisation Chemists and Druggists and the Associations of the Drugs Industry, a joint meeting was held to consider only the margins on price uncontrolled drugs of Category IV but no agreement could be arrived at. Subsequently, Government have been informed by the Indian Drugs Manufacturers Association (IDMA) and Organisation of Pharmaceutical Producers of India (OPPI) that both the Associations have separately entered into understanding with the afore-mentioned Association of Chemists and Druggists regarding increased trade margins on formulations which are not price-controlled.

Fixation of prices of Bulk Drugs

- 1382. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of PET-ROLEUM, CHEMICALS AND FERTILI-ZERS be pleased to state:
- (a) what are the areas where BICP follows norms in fixation of prices of bulk drugs rather than the actual cost, who approve these norms, review them, when and on what basis;
- (b) whether any study has been made to compare the norms of the BICP with the actual cost of the manufacturer;

- (c) in how many cases, the prices of bulk drugs have been revised under DPCO 1979 after review with details thereof including the names of bulk drugs, old prices and revised prices; and
- (d) in how many cases, the reviews resulted in reduction in price or maintenance of status quo, names of such bulk drugs along with the names of companies and the main reasons/basis therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM. CHEMI-CALS AND **FERTILIZERS** (SHRI DALBIR SINGH): (a) and (b) In the matter of fixing the prices of bulk drugs under the Drugs (Prices Control) Order 1979, Bureau of Industrial Costs & prices's recommendations are based on examination of the actual cost and estimated costs furnished by the concerned manufacturers. Norms are adopted only in regard to a few elements of where uniformity is necessary such as, bonus, working capital requirements. In the matter of selling expenses, the norms are adopted subject to actuals whichever are lower.

(c) and (d) The following Table gives the prices of bulk drugs which have been revised after considering the representations for review of such prices by the various manufacturers:

S _{I.} No.	Name of the Dru	g		E	arlier price	Current price based on consideration of the
		· .				manufacturer's review petition inclusive of escalation in the cost of utilities upto end of August 1981.
≎≣# <u>₹</u> **	್ಷಾಮ್ ಜನ್ನ			-	Rs/Kg	Rs/Kg
ı. Aı	modiaquin Hcl .			•	468.00	525.00
2. De	extrose Anhydrous			•	10.17	11.67
- 3. Vi	itamin E				515.00	552.01
4. Ph	nenformin Hel .		· · · · · · · · · · · · · · · · · · ·	•	539.38	675.05

In respect of some other representations submitted against the prices notified by the Government, the final prices after

review are yet to be worked out and notified.